

SHRI BIPLAB KUMAR DEB: Sir, I introduce the Bill.

MR. CHAIRMAN: The National Commission for Fishermen (Welfare and Support) Bill, 2023. Shri Masthan Rao Beeda, not present.

The Mental Healthcare (Amendment) Bill, 2023

SHRI SURENDRA SINGH NAGAR (Uttar Pradesh): Sir, I move for leave to introduce a Bill further to amend the Mental Healthcare Act, 2017.

The question was put and the motion was adopted.

SHRI SURENDRA SINGH NAGAR: Sir, I introduce the Bill.

The Right of Children to Free and Compulsory Education (Amendment) Bill, 2023

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, I move for leave to introduce a Bill further to amend the Right of Children to Free and Compulsory Education Act, 2009.

The question was put and the motion was adopted.

SHRI TIRUCHI SIVA: Sir, I introduce the Bill.

MR. CHAIRMAN: It has come to an end. The list has come to an end.

RECOMMENDATIONS OF THE BUSINESS ADVISORY COMMITTEE

MR. CHAIRMAN: I have to inform hon. Members that the Business Advisory Committee in its meeting held today, on 8th December, 2023, has allotted time for Government Legislative Business as follows:

Consideration and return of the following Bills, after they are introduced, considered and passed by Lok Sabha:-

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| (i) The Central Goods and Services Tax (Second) Amendment Bill, 2023 | Two hours |
| (ii) The Provisional Collection of Taxes Bill, 2023 | One hour |
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